

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 7**

**Contempt Petition / 14/ND/2023 in IB/1059/ND/2018**

**IN THE MATTER OF:**

Concord Infrastructure Pvt Ltd.	...	Applicant
Versus		
ShubhkamnaBuildtech Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 09.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Abhishek Anand, Mr. Nipun Gautam, Advs.
For the R-1	: Mr. Satish Aggarwala, Adv.
	Mr. Gagan Vaswani, Adv.

**ORDER**

**Contempt Petition / 14/ND/2023**

Heard the submissions made by the Learned Counsel for the petitioner. Issue notice. Learned Counsel for the petitioner undertake to serve notice upon the respondent through all modes such as speed post, registered post, courier and emails etc. and file affidavit (Proof of service) within one week.

Let the matter be fixed for 22.03.2023.

**Sd/-**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**

**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**